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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

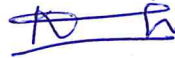
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 41/16	TP 44/17	For considera- tion	433(e)	Rajasthan Steel Suppliers Vs UPT Fabrication Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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36. DEEPAK SARANGMATH PETITIONER
81978 38100


(For Deepak Sarangmath)

Counsel for petitioner is present. In this case, it is noticed that the applicant has not issued any demand notice as contemplated under Section 8 in Form-3 to the corporate debtor. This was one of the objections raised by the Registry also for compliance.

Counsel wanted time for hearing on this aspect.

List it on 17.10.2017.


MEMBER (J)